

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

Original Application No.59/2024(WZ)

Kadiwar Mahamadbhai Ibrahimbhai & Ors

Vs

State of Gujarat through its Chief Secretary & Ors.

In Hon'ble NGT order dated 11/03/2024 in Original Application No.59/2024(WZ), para 5 *“With respect to the respondent No.7, there was no inspection, conducted by the GPCB, based on record, indicating as to whether any air pollution or any other kind of pollution was found with respect to the activities of respondent No.7. and para 6. In view of the above-mentioned report of GPCB, we find that there was no violation found with respect to the activities of respondent No.6 and with respect to the respondent No.7, we direct the GPCB to submit a report with respect to the pollution being found to have been caused by the respondent No.7. The said report shall be submitted before this Tribunal within a period of two weeks.”*

For the compliance of Hon'ble NGT order dated 11/03/2024 in Original Application No.59/2024(WZ), M/s. Meena refractories Unit – 2 and M/s. Bharat Minerals industries Unit – 2 are inspected on 06/04/2024.

- 1) M/s. Meena refractories Unit – 2 is having valid CCA vide AW-55435 for manufacturing of All Types of Reclaim and bauxite materials (by mixing and grinding only) @ 3000 MT/Month and Refractory Castable/Mortal (by mixing and grinding only) @ 1000 MT/Month and CCA is valid till 12/06/2027.

Observation of Inspection report of M/s. Meena refractories (Unit 2) dated 06/04/2024

- During inspection, unit is observed in operation and grinding of bauxite is observed going on.
- Unit has provided one crushing grinding mill (2 nos.) within closed shed.
- Unit has provided suction line on all the transfer points and has connected it with Bag Filter (81 bags) as APCMs with each individual crushing grinding mill.
- Crushing grinding mill along its APCM is observed in operation.
- All activities are carried out under closed shed.
- During inspection, Ambient Air quality surrounding unit is observed normal.
- Unit is instructed to continue preventive measures to control dusting within plant.
- No any illegal discharge of wastewater observed during inspection.

- Unit has cleared previously discharged domestic wastewater on adjoin sarvajanik plot and disposed it through septic tank/soak pit system.

No any non compliance was observed.

- 2) M/s. Bharat Minerals industries Unit – 2 is having valid CCA vide AW-53269 for manufacturing of All Types of Reclaim and bauxite materials by mixing and grinding only @ 3000 MT/Month and Refractory Castable/Mortal by mixing and grinding only @ 1000 MT/Month and CCA is valid till 24/03/2027.

Observation of Inspection report of M/s. Bharat Minerals industries (Unit – 2) dated 06/04/2024

- During inspection, unit is observed in operation and grinding of bauxite is observed going on.
- Unit has provided one crushing grinding mill-1 nos. and one Ball mill within closed shed.
- Unit has provided suction line on all the transfer points and has connected it with Bag Filter (64 bags) as APCMs.
- Crushing grinding mill along its APCM is observed in operation. All activities are carried out under closed shed.
- During inspection, another ball mill installation work is observed going on hence unit is instructed to obtain amendment in CTE/CCA for this additional ball mill.
- During inspection, Ambient Air quality surrounding unit is observed normal.

Action taken by board:

SCN is issued on 06/04/2024 is issued to M/s. Bharat Minerals industries Unit – 2 for installation of additional ball mill without obtaining amendment in CTE.

Prior to the Hon NGT order, this office has received complain from Shri. Mohmandbhai Ibrahimhai Kadivar and other villagers of Lalpar village regarding crop damage because of pollution by crushing-grinding activity, water pollution caused by M/s. Meena refractories and M/s. Zarana Refractories of Lalpar village of Wankaner Taluka.

There is no unit namely M/s. Zarana Refractories at Survey no 137 but unit namely M/s. Bharat Minerals industries Unit - 2 is there.

This office has visited above two unit with reference to the complain.

Observation of Inspection report of M/s. Meena refractories (Unit 2) dated 18/11/2023.

- This unit is inspected with reference to complaint made by shri. Mohmandbhai Ibrahimbhai Kadivar and other villagers of Lalpar village which is received to this office dated 26.09.2023 vide inward ID 28868 regarding crop damage because of pollution by crushing-grinding activity, water pollution caused by M/s.Meena refractories and M/s. Zarana Refractories of Lalpar village of Wankaner Taluka.
- First of all, we reached the location and contacted to Shri Mohmandbhai Ibrahimbhai Kadivar through mobile No. (8849249135) and Shri Alibhai Vali. They informed that crop in the farms Shri Mohmandbhai Ibrahim Kadivar located at Survey no 166P @ 10 Vigha in the North direction, Shri Alibhai Khorjiya located @ 14 Vigha in the East direction after open plots from the said industrial units, Shri Yunush Alavadi @ 7 Vigha in the East direction after open plots damaged due to air pollution (dust) and water pollution by industrial units.
- During inspection, no crop is observed in the aforesaid farms and No dust deposition observed on the nearby vegetation. Canal water supply is observed in some farms.
- Asking upon the person contacted regarding water pollution, they informed that waste water is discharged by M/s. Meena refractories. Then after unit M/s. Meena refractories unit –II is inspected. Non compliance regarding disposal of domestic wastewater outside premises through the drain on adjoin sarvajanik plot is found for M/s. Meena refractories Unit – 2.
- During inspection, unit is observed in operation. Unit is engaged in production of All Types of Reclaim and bauxite material (By Mixing and grinding only) and Refractory castable Mortar (By Mixing and grinding only).
- Unit has provided the system consist of crushing and Grinding Mill (02Nos) and provided Bag filter with each set as APCMs found in operation however instructed to operate APCMs regularly.
- During inspection, Ambient air quality is found normal however instructed to take care to avoid dusting.
- Unit has provided the system consist of crushing and Grinding Mill (02Nos) and provided Bag filter with each set as APCMs found in operation however instructed to operate APCMs regularly.

Action taken by board:

SCN is issued on 27/12/2023 to M/s. Meena Refractories (Unit – 2) regarding disposal of domestic wastewater outside premises through the drain on adjoin sarvajanik plot.

Observation of Inspection report of M/s. Bharat Minerals industries (Unit – 2) dated 18/11/2023.

- There is no unit name M/s. Zarna refractories at Survey no 137 but unit name M/s. Bharat Minerals industries (Unit –II) is there hence this unit is inspected.
- During inspection, M/s. Bharat Minerals industries (Unit –II) is found not in operation.
- Asking upon person contacted he informed that unit is not in operation due to market issue hence unit is instructed to inform this office when unit starts its operation.

No any non compliance observed during visit.

Sr. No.	Annexure	Details
1	Annexure-A	Inspection Report of M/s. Meena refractories Unit – 2 dated 18/11/2023.
2	Annexure-B	SCN Issued to M/s. Meena refractories dated 27/12/2023 Unit – 2.
3	Annexure-C	Inspection Report of M/s. Bharat Minerals industries Unit - 2 dated 18/11/2023.
4	Annexure-D	Inspection Report of M/s. Meena refractories Unit – 2 dated 06/04/2024.
5	Annexure-E	Inspection Report of M/s. Bharat Minerals industries Unit - 2 dated 06/04/2024.
6	Annexure-F	SCN Issued to M/s. Bharat Minerals industries Unit - 2 dated 06/04/2024.



Gujarat Pollution Control Board

PCB Id: 85426

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details meena refractories unit-2

Outward No: 24281-02/12/2023

Email : makbulmathakiya2@gmail.com PLOT NO: Survey No.137,
Survey No.137, Viill.Lalpar, Tal:Wankaner, Dist:Rajkot-363621,
lalpar - 363621

Telephone : 0 DIST : Morbi, TAL : Wankaner , SIDC : Not in SIDC

Inspection Id : 760669 (On Complaint) Ro Name : Morbi

2 Type / Scale / Sector / Status : ORANGE / SMALL / Dry coal processing, mineral processing, industries involving ore sintering, pelletisating, grinding & pulverization / In Operation

3 Inspection Dt & Time : 18/11/2023 14:40 / Air , Water Person Contacted : Shoyab Sherasiya - Partner

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 05/05/2021 Production Start Dt : 05/05/2021 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 0.000 Dom : 1.200 Borewells: 1

6 Waste Water generation / Discharge (klpd) : Ind : 0.000 Dom : 1.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Borewell

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Septic Tank

9 Discharge Pt / Final Receiving Body (Ultimate): NIL Generation / 0

10 Status of water consent Under the Water Act,1974: AW-55435-12/06/2023 Last Inward:256925-13/06/2022[DEX]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=0 , Flue Gas =0, Process =1 , ETP Cap = 0 , Capacity of All = 1 HP

APCM Details : Dust Collector

No Data

Stack Attached to : Any Other

14 TSDF Name : Not Regd with any TSDF

15 Lab Charges Pending : Rs. 4535.00 Water Cess Charges Pending : NIL

16 Last Env. Form V : 2022-2023 Water Cess Return : HW Monthly Return : Not Applicable

17 Last 3 Legal Action :



Gujarat Pollution Control Board

PCB Id: 85426

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updations

o	- Air - Water - Hazd ACTs Applicability ?	Air, Water	
e	- Electric Company Name (Power Supply)	PGVCL	
p	- On East Direction of the location of the Company	Factory	
p	- On North Direction of the location of the Company	Factory	
p	- On South Direction of the location of the Company	Factory	
p	- On West Direction of the location of the Company	Open Road	
o	- Production since (Date) or Proposed	05/05/2021	
g	- Nos of Stacks (Flue Gas & Process)	0, 0	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Not Applicable	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	Yes	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	

General Observation

a	- Is the Industry in Operation ??	Yes	
a	- R.O File No	-	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

Air Related

a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	Yes	
d	- ALL APCMs are in operation	Yes	
e	- SMF availability	Provided	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	0, 0	

Water Parameter

b	- Source of Water Supply	Borewell	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	Not Applicable	
f	- Treatment System ADEQUATE to handle existing effluent	Adequate	
g	- Did u observe ANY ILLEGAL Discharge ??	Yes	As per crux
h	- Nos of Samples collected	1	

Remarks :

02/12/2023

2/5 (Through XGN)



Site Observations during Inspection , PCB-ID: (85426)

Inspection Crux:

Water Observation:

Water consumption and waste water generation for industrial purpose is nil. Water consumption is for only domestic purpose. During inspection domestic waste water discharge is observed outside premises through the drain on adjoin sarvajanik plot. ponding of @ 500-liter waste water is observed hence one domestic waste water sample is collected for analysis purpose and unit is instructed to stop discharge immediately and take precautions to avoid waste water discharge outside premises. During visit, 3 days' notice is issued. Issued 3 days' notice and photographs are attached herewith. [700]-23/11/2023

Air Observation:

Unit has provided the system consist of crushing and Grinding Mill (02Nos) and provided Bag filter with each set as APCMs found in operation however instructed to operate APCMs regularly. During inspection, Ambient air quality is found normal however instructed to take care to avoid dusting. [700]-23/11/2023

Hazard Observation:

General Observation:

This unit is inspected with reference to complaint made by shri. Mohmandbhai Ibrahimbhai Kadivar and other villagers of Lalpar village which is received to this office dated 26.09.2023 vide inward ID 28868 regarding crop damage because of pollution by crushing-grinding activity, water pollution caused by M/s.Meena refractories and M/s. Zarana Refractories of Lalpar village of wankaner Taluka. First of all, we reached the location and contacted to shri.Mohmandbhai Ibrahimbhai Kadivar through mobile No. (8849249135) and shri Alibhai Vali. They informed that crop in the farms shri.Mohmandbhai Ibrahim Kadivar located at Survey no 166P @ 10 Vigha in the North direction, shri.Alibhai Khorjiya located @ 14 Vigha in the East direction after open plots from the said industrial units ,shri.Yunush Alavadi @ 7 Vigha in the East direction after open plots damaged due to air pollution (dust) and water pollution by industrial units. During inspection, no crop is observed in the aforesaid farms and No dust deposition observed on the nearby vegetation. Canal water supply is observed in some farms. (Photographs are attached herewith). Asking upon the person contacted regarding water pollution, they informed that waste water is discharged by M/s. Meena refractories. Than after unit M/s. Meena refractories unit –II is inspected. During inspection, unit is observed in operation. Unit is engaged in production of All Types of Reclaim and bauxite material (By Mixing and grinding only) and Refractory castable Mortal (By Mixing and grinding only). Unit is instructed to submit raw –materials, production, electricity consumption and water consumption for the last 6 months. [700]-23/11/2023

I recommend : d. Issue Show Cause Notice

W.C Notings: As per crux[700-AEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance



Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

PCB Id: 85426

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1. એકમમાં ડસ્ટિંગ ના થાય એની કાળજી રાખવી.
2. કશિંગ ગ્રાઇડિંગ યુનિટ સાથે લગાવેલ APCMs નિયમિત પણે ચલાવવા.
3. એકમમાં ઉદભવતા ઘરઘથ્થા ગંદા પાણીનો નિકાલ એકમને અડીને આવેલ સાર્વજનિક પ્લોટમાં થયેલ જોવા મળેલ (જેનો એક નમૂનો લીધેલ છે) જે તાત્કાલિક બંધ કરવો. ઘરઘથ્થું ગંદુ પાણી બહાર ના જાય એ માટે જરૂરી પગલાં લેવા.
4. છેલ્લા 6 માસના રો-મટિરિયલ , ઉત્પાદન , વીજ વપરાશ અને પાણી વપરાશની વિગત અત્રેની કચેરીએ દિન -3 માં જમા કરાવવી.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
બોર્ડ દ્વારા આપવામાં આવેલ CTE ની શરતોનું પાલન કરવું.; we must follow CTE conditions. (17/06/2022)	674498(15/06/22)	Fully Complied
બોર્ડ ની પૂર્વ મંજૂરી CTE/CCA મેળવ્યા બાદ ઉત્પાદન પ્રક્રિયા ચાલુ કરાવી; Point is noted (08/03/2022)	641869(07/03/22)	Fully Complied
અગાઉ આપવામાં આવેલી સૂચનાઓ નું પાલન કરવું; we must follow all instruction. (08/03/2022)	641869(07/03/22)	Fully Complied
૧. એકમની ફરતે વૃક્ષારોપણ કરી ગ્રીનબેલ્ટ ડેવલોપ કરવો.; Point is noted and we have been paid late fees on XGN and uploaded payment Receipt in tag.0,View-000 please refer. (13/01/2022)	633974(05/01/22)	Partial Compliance



Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure A

PCB Id: 85426

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (85426)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-11	@ 7 to 8 on ph strip / 27	1445-1445	REP	domestic waste water sample is collected from back side of the unit ~	Colourless

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	0	crushing grinding mill-2 (stack is not applicable)	DUS	

C Flue gases Stacks

D Details about Hazardous Waste Management :

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	All types of Reclaim and bauxite materials	3000.000	3000.000 - M.T	3000.000	
2	Refractory Castable/Mortal	1000.000	1000.000 - M.T	1000.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	Binder cement	0.000 - M.T
2	Calcine China Clay	0.000 - M.T
3	Calcined bauxite materials	0.000 - M.T
4	Reclaim materials	0.000 - M.T
5	Sodium Silicate	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 1.200	WWG : 1.000	Water Source	Remark
1	Domestic Purpose	1.200	1.000	Borewell	Sock pit & septic tank

H Solid Waste

Inspection Team : Indravadan S Patel - MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Indravadan S Patel)



ગુજરાત પ્રધાન નિયંત્રણ બોર્ડ

ગાંધી સ્ટેડી, એલ. "મોરબ" મહાનગર સેવાઓની પાસે, નવા અવ સ્ટેડની સામે, દરનારા રોડ, મોરબી - ૩૮૧૪૧૧.
ફોન : (૦૨૬૨૨) ૨૪૮૦૦૧, E-mail : ro-gpchi-morb@gujpradha.gov.in

સ્થળ તપાસની નિરિપ્તણ નોંધ

આઈ.ડી.નં. ૧૨૫૨૬, ડેટ/મી/બેચ ૦/૧, Latitude/Longitude - / -

શીમાન,

આપણેને જણાવવાનું કે, આજ તા. ૧૪/૧૧/૨૦૨૩ ના રોજ આપણીના એકમની મુલાકાત વર્ક સ્થળ તપાસ કરી ઉન્નવેકરન કરેલ છે જે દરમ્યાન તુલા/પાણી/જોખમી સ્થરા/.....ના...../...../.....નમૂના પૃષ્ઠકણ અર્થે એકત્રીત કરેલ છે.

આપણીના એકમની મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓનો સંદર્ભે તુટીઓ/જાનિઓ જોવા/જાણવા મળેલ છે, જે આપણે પડતર અરજી સંદર્ભે નિર્ણય લેતા પહેલા અને/અથવા કાયદાકીય પગલાં લેતા અને/અથવા પર્યાવરણ નુકસાન વગર લેતા પહેલા કુદરતી ન્યાયના સિધ્ધાંત મુજબ આપણીને સાંભળવાની તક પુરી પાડવાના હેતુથી અને લેખિતમાં સ્થળસ્થિતિ/મુદાઓ/સૂચનાઓ આપવામાં આવે છે.

આ પરન્વે આપણી નીચે લેખિતમાં સ્વૂઆત કરીશો છો અથવા લેખિત મુલાકાત/વપરતા/પુર્નતા અહેવાલ કામચલાવના દિન-૦૩ માં બોર્ડની વડી સ્થેડી, ગાંધીનગર તેમજ અગેની સ્થેડીને લેખિતમાં અથવા XGN પર અથવા Email થી સ્વૂ કરવા નોટીસ આપવામાં આવે છે.

સ્થળ તપાસ દરમ્યાન જોવા મળેલ સ્થળસ્થિતિ/તુટીઓ/ખામીઓ:

૧. ૨૫૫૨૬ ના આઈ.ડી. નં. ૦/૧ બેચ ૦/૧ ની ગુણવત્તા સમસ્યા.
૨. જમીન ગાંધીનગર મુજબ અને આપણી આપણી નિયમિત પાણી કામચલાવના
૩. સ્થળસ્થિતિ દરમ્યાન જોવા મળેલ અરજી પાસેના આઈ.ડી. નં. ૦/૧ બેચ ૦/૧ ની ગુણવત્તા સમસ્યા
૪. આઈ.ડી. નં. ૦/૧ બેચ ૦/૧ ની ગુણવત્તા સમસ્યા અને આપણી આપણી નિયમિત પાણી કામચલાવના

નુ.પ્ર.નિ.બોર્ડના નામે અને વતી,

(અધિકારીઓના નામ, હોદ્દો, સહી):

અમીત રામજીભાઈ પાઠશાળા
(મ.પ.સહી)

આઈ.ડી. નં. ૦/૧
(મ.પ.સહી)

મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધીની સ્વૂઆત : (જે લાગુ પડે તેની સામે જ સહી કરવી)

મુલાકાત દરમ્યાન અધિકારીઓનો.....૪.....મુદાઓ માટે સ્થળસ્થિતિ/સૂચનાઓ/સુધારાત્મક પગલાં ભરવા જણાવેલ છે., જેમાં,

(૧) આ સ્થળસ્થિતિ/સૂચનાઓ સાથે હું, નીચે સહી કરનાર સંપૂર્ણ સહમત છું.

૮

(૨) જોમા દર્શાવેલ સ્થળસ્થિતિ/સૂચનાઓમાંથી મુદા નં..... સાથે હું, નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની સ્વૂઆત છે:

૧૦/૧૧/૨૦૨૩

એકમના પ્રતિનિધી / આ નોંધ મેળવનાર નું નામ, હોદ્દો અને સહી:

શ્રીમતી શ્રીમતી (મ.પ.સહી)

૧૦/૧૧/૨૦૨૩

Photographs During inspection dated 18.11.2023.



farms shri.Mohamandbhai Ibrahim Kadivar



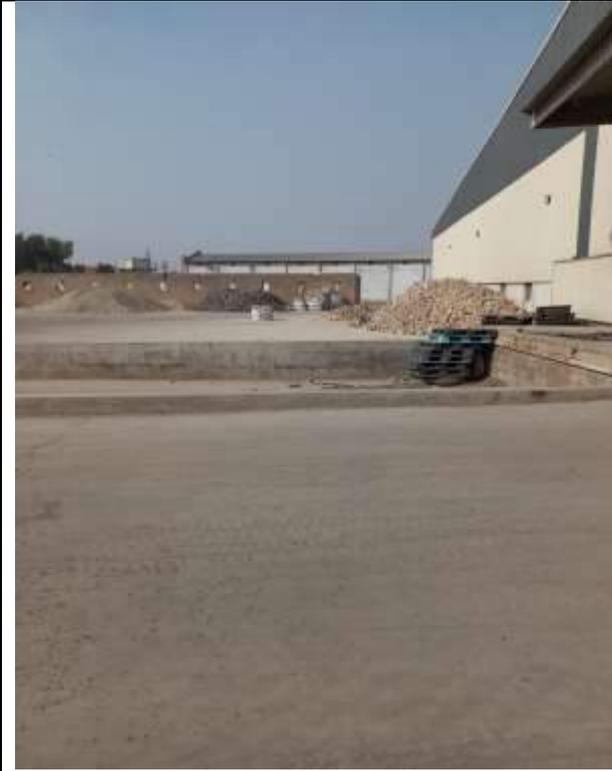
Farms of shri.Alibhai Khorjiya



Farms of Shri.Yunush Alavadi



Canal Water supply in farms.



M/s. Meena refractories unit II Front area



Provided Bag filter



Plant Inside



Domestic waste water discharge through drain



Ponding of domestic waste water @ 500 lit at adjoin sarvjanik plot.



SHOW CAUSE NOTICE ¹²⁷

PCB ID : 85426
Legal ID : 63136

Annexure B
Gujarat Pollution Control Board
Morbi
Plot No. 116, Street No.4-A,
GIDC Raffleswar, Morbi
Morbi-363642
Tele : (02822) 228001, 228001

ACT : Water

Show Cause Notice DATE : 27/12/2023

WHEREAS, the Officials of the Gujarat Pollution Control Board (hereinafter referred to as the Board, in short), conducted inspection on 18/11/2023 in order to verify the statements made by you in your application for Consent to Operate under the Water Act / to ascertain the Compliances of Conditions specified in Consent Order.

WHEREAS during the inspection it was observed that:-

Reason :

During Inspection, domestic wastewater discharge is observed outside premises through the drain on adjoin sarvajanik plot.

Ponding of @ 500-liter wastewater is observed.

<input checked="" type="checkbox"/>	1	There is much scope of Improvements in the EMS / ETP Units / Air Pollution Control Measures & hazd Waste Management.
<input checked="" type="checkbox"/>	2	This indicates that you have failed to fulfill the conditions mentioned in the Consent Order. Consequently , you have rendered yourself liable to be prosecuted under the provisions of the above mentioned Sections-Acts.
<input checked="" type="checkbox"/>	3	Written instructions were given during the visit, you are directed to submit detailed action taken report with supporting documents (if not submitted).

NOW THEREFORE, in exercise of the powers vested with this Board

Under Section 33(A) read with section 25/26 of the Water(Prevention and Control of Pollution) Act, 1974

notice is hereby served on you, to show cause within 15 days from the date of receipt of this show cause notice in view of the non compliance observed above and why legal action should not be initiated as per the provision of the Acts which may include rejection of your application and suspension/ closure of your unit.

**For and on behalf of
Gujarat Pollution Control Board**

M.N.Soni

M.N.Soni

NO : SCN-761964 , 27/12/2023

**Meena Refractories Unit-2,
Survey No.137, Survey No.137,
Viill.Lalpar,Tal:Wankaner,Dist:Rajkot-363621,
lalpar,
Dist : Morbi, Tal : Wankaner, SIDC : Not in SIDC
Phone : 0**

COPY TO :-

The Unit Head(P.C.B.), Morbi

For Your Information.



Gujarat Pollution Control Board

PCB Id: 85423

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details **bharat minerals industries unit-2**

Outward No: 24282-02/12/2023

Email : refrace.ind140@gmail.com
 Telephone : 0

PLOT NO: Survey No.137, P-2 at lalapar,
 Survey No.137, P-2 at lalapar, Tal:Wankaner, Dist :Morbi-363621,
 Lalpar - 363621
 DIST : Morbi, TAL : Wankaner , SIDC : Not in SIDC

Inspection Id : 760670 (On Complaint) Ro Name : Morbi

2 Type / Scale / Sector / Status : ORANGE / SMALL / Dry coal processing, mineral processing, industries involving ore sintering, pelletisating, grinding & pulverization / In Operation

3 Inspection Dt & Time : 18/11/2023 15:30 / Air , Water Person Contacted : Shoyab Sherasiya - Incharge

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 01/07/2021 Production Start Dt : 01/07/2021 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 0.000 Dom : 1.200 Borewells: 1

6 Waste Water generation / Discharge (klpd) : Ind : 0.000 Dom : 1.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Borewell

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Septic Tank

9 Discharge Pt / Final Receiving Body (Ultimate): NIL Generation / Nil Generation

10 Status of water consent Under the Water Act,1974: AW-53269-24/03/2027 Last Inward:213053-25/03/2022[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=0 , Flue Gas =0, Process =2 , ETP Cap = 0 , Capacity of All = 1 HP

APCM Details : Dust Collector

No Data

Stack Attached to : Any Other

14 TSDF Name : Not Regd with any TSDF

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2022-2023 Water Cess Return : HW Monthly Return : Not Applicable

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/12/2021	SCN	17/01/2022	31A,O15,	630940	SCN	OTH	621165

02/12/2023

1/5 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 85423

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	-	Is the Industry in Operation ??	No.	As per crux
a	-	R.O File No	-	
b	-	Industry Operating without CCA	No.	
c	-	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	-	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	-	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	Has Regn with CETP or TSDF expired ??	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

Air Related

a	-	Fuel Type confirmitive with CCA ?	Yes	As per crux
b	-	Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	-	APC Measures confirmitive with CCA conditions ??	No.	
d	-	ALL APCMs are in operation	No.	As per crux
e	-	SMF availability	Provided	
f	-	Thick Smoke observed in Flue Gas/Processes ??	No.	
g	-	ph of Scrubbing Media as per requirement ??	Yes	
h	-	Ultimate Disposal of Scrubbing Media	ETP	
i	-	Nos of Samples : Stack & Ambient	0, 0	

Water Parameter

b	-	Source of Water Supply	Borewell	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	0	

Remarks :

Site Observations during Inspection , PCB-ID: (85423)



Gujarat Pollution Control Board

PCB Id: 85423

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Inspection Crux:

Water Observation:

Air Observation:

Hazard Observation:

General Observation:

This unit is inspected with reference to complaint made by shri. Mohmandbhai Ibrahimbhai Kadivar and other villagers of Lalpar village which is received to this office dated 26.09.2023 vide inward ID 28868 regarding crop damage because of pollution by crushing-grinding activity, water pollution caused by M/s.Meena refractories and M/s. Zarana Refractories of Lalpar village of wankaner Taluka. First of all, we reached the location and contacted to shri.Mohmandbhai Ibrahimbhai Kadivar through mobile No. (8849249135) and shri Alibhai Vali. They informed that crop in the farms shri.Mohmandbhai Ibrahim Kadivar located at Survey no 166P @ 10 Vigha in the North direction, shri.Alibhai Khorjiya located @ 14 Vigha in the East direction after open plots from the said industrial units, shri.Yunush Alavadi @ 7 Vigha in the East direction after open plots damaged due to air pollution (dust) and water pollution by industrial units. During inspection, no crop is observed in the aforesaid farms and No dust deposition observed on the nearby vegetation Canal water supply is observed in some farms. (Photographs are attached herewith). Asking upon the person contacted regarding water pollution, they informed that waste water is discharged by M/s. Meena refractories. There is no unit name M/s.Zarna refractories at Survey no 137 but unit name M/s. Bharat Minerals industries (Unit –II) is there hence this unit is inspected. During inspection, M/s.Bharat Minerals industries (Unit –II) is found not in operation. Asking upon person contacted he informed that unit is not in operation due to market issue hence unit is instructed to inform this office when unit starts it's unit operation. [700]-22/11/2023

I recommend : d. Issue Show Cause Notice

W.C Notings: As per crux[700-AEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

મુલાકાત દરમિયાન એકમ કાર્યરત જણાયેલ ન હોય, એકમ કાર્યરત કર્યેથી બોર્ડને જાણ કરવી.

Compliance Observed in this Inspections.



Gujarat Pollution Control Board

PCB Id: 85423

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
એકમમાં ડસ્ટિંગ ના થાય તેની પુરેપુરી કાળજી રાખવી.	644437(25/03/22)	Still Pending
૧. એકમની ફરતે વૃક્ષારોપણ કરી ગ્રીનબેલ્ટ ડેવલોપ કરવો.; Point is noted and we have been paid late fees on XGN and payment receipt uploaded in tag,0,View-000 please refer. (13/01/2022)	633973(05/01/22)	Partial Compliance
આપના એકમ ની તારીખ ૨૭/૧૦/૨૦૨૧ ના રોજ સ્થળ તપાસ કરવા માં આવેલ ત્યારે ત્રણ દિવસીય પર્યાવરણ સુધારાત્મક નોટીસ પાઠવવા માં આવેલ તથા બોર્ડ દ્વારા NOD પાઠવવા માં આવેલ, જેનું આપના એકમ દ્વારા પાલન કરવા માં આવેલ ન હોય, સૂચનાનું પાલન કરવું તથા તેનો કોમ્પ્લાયન્સ રીપોર્ટ અત્રે ની કચેરી તેમજ વડી કચેરી ગાંધીનગર ખાતે તાત્કાલિક રજુ કરવો.; Dear Sir we have uploaded Site visit compliance report in tag,0,View-000 (01/01/2022)	630940(14/12/21)	Partial Compliance



Gujarat Pollution Control Board

PCB Id: 85423

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (85423)

A Sample Details

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Ball Mill	0	stack is not applicable	N.A	
2	... Any Other	0	crushing grinding mill-1 (stack is not applicable)	DUS	

C Flue gases Stacks

D Details about Hazardous Waste Management :

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	All types of Reclaim and bauxite materials	3000.000	3000.000 - M.T	3000.000	
2	Refractory Castable/Mortal	1000.000	1000.000 - M.T	1000.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	Binder cement	0.000 - M.T
2	Calcine China Clay	0.000 - M.T
3	Calcined bauxite materials	0.000 - M.T
4	Reclaim materials	0.000 - M.T
5	Sodium Silicate	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 1.200	WWG : 1.000	Water Source	Remark
1	Domestic Purpose	1.200	1.000	Borewell	Sock pit & septic tank

H Solid Waste

Inspection Team : Indravadan S Patel - MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Indravadan S Patel)

Photographs During inspection dated 18.11.2023.



farms shri.Mohamandbhai Ibrahim Kadivar



Farms of shri.Alibhai Khorjiya



Farms of Shri.Yunush Alavadi



Canal Water supply in farms.



Gujarat Pollution Control Board

Annexure D

PCB Id: 85426

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details Meena Refractories Unit-2

Outward No: 24671-06/04/2024

Email : makbulmathakiya2@gmail.com PLOT NO:Survey No.137,
Survey No.137, Viill.Lalpar,Tal:Wankaner,Dist:Rajkot-363621,
lalpar - 363621
Telephone : 0 DIST : Morbi, TAL : Wankaner , SIDC : Not in SIDC

Inspection Id : 779448 (After SCN Inspection) Ro Name : Morbi

2 Type / Scale / Sector / Status : ORANGE / SMALL / Dry coal processing, mineral processing, industries involving ore sintering, pelletisating, grinding & pulverization / In Operation

3 Inspection Dt & Time : 06/04/2024 12:15 / Air , Water Person Contacted : Shoyab Sherasiya, Partner

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 05/05/2021 Production Start Dt : 05/05/2021 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 0.000 Dom : 1.200 Borewells: 1

6 Waste Water generation / Discharge (klpd) : Ind : 0.000 Dom : 1.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Borewell

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Septic Tank

9 Discharge Pt / Final Receiving Body (Ultimate): NIL Generation / 0

10 Status of water consent Under the Water Act,1974: AW-55435-12/06/2027 Last Inward:256925-13/06/2022[DEX]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=0 , Flue Gas =0, Process =1 , ETP Cap = 0 , Capacity of All = 1 HP

APCM Details : Dust Collector

No Data

Stack Attached to : Any Other

14 TSDF Name : Not Regd with any TSDF

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2022-2023 Water Cess Return : HW Monthly Return : Not Applicable

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
18/11/2023	SCN	27/12/2023	---	760669	SCN	COM	761964

06/04/2024

1/5 (Through XGN)



Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

Annexure D

PCB Id: 85426

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	-	
b	-	Industry Operating without CCA	No.	
c	-	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	-	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	-	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	Has Regn with CETP or TSDF expired ??	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

Air Related

a	-	Fuel Type confirmitive with CCA ?	Yes	
b	-	Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	-	APC Measures confirmitive with CCA conditions ??	Yes	
d	-	ALL APCMs are in operation	Yes	
e	-	SMF availability	Not Reqd	
f	-	Thick Smoke observed in Flue Gas/Processes ??	No.	
g	-	ph of Scrubbing Media as per requirement ??	Yes	
h	-	Ultimate Disposal of Scrubbing Media	N.A	
i	-	Nos of Samples : Stack & Ambient	0, 0	

Water Parameter

b	-	Source of Water Supply	Borewell	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Not Applicable	
f	-	Treatment System ADEQUATE to handle existing effluent	Not Required	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	0	

Remarks :

Site Observations during Inspection, PCB-ID: (85426)



Inspection Crux:

Water Observation:

Industrial water consumption and wastewater generation is Nil. Domestic water consumption is @ 1.2 KLPD and generated domestic waste water @ 1.0 KLPD is disposed through septic tank/soak pit system. No any illegal discharge of wastewater observed during inspection. Unit has cleared previously discharged domestic wastewater on adjoin sarvajanic plot and disposed it through septic tank/soak pit system. [691]-06/04/2024

Air Observation:

Unit has provided one crushing grinding mill (2 nos.) within closed shed. Unit has provided suction line on all the transfer points and has connected it with Bag Filter (81 bags) as APCMs with each individual crushing grinding mill. Crushing grinding mill along its APCM is observed in operation. All activities are carried out under closed shed. During inspection, Ambient Air quality surrounding unit is observed normal. Unit is instructed to continue preventive measures to control dusting within plant. [691]-06/04/2024

Hazard Observation:

General Observation:

This unit is inspected with reference to HO reference email dated 02/04/2024 reg. compliance of Hon'ble NGT OA 59/2024 order dated 11/03/2024. This unit is engaged in manufacturing of All Types of Reclaim and bauxite materials (by mixing and grinding only) @ 3000 MT/Month and Refractory Castable/Mortal (by mixing and grinding only) @ 1000 MT/Month. During inspection, unit is observed in operation and grinding of bauxite is observed going on. [691]-06/04/2024

~ RO Query to Staff: Attachment [619]-06/04/2024

~ RO Comments/Reply :As per IR, all APCM are in operation and Ambient Air quality surrounding unit is observed normal.-06/04/2024

I recommend : a. Keep on Records + Notings

W.C Notings: As per crux[691-NRO]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

1. એકમમાં ડસ્ટિંગ ન થાય તેની પ્રેપુરી કાળજી રાખવી.

Compliance Observed in this Inspections.



Gujarat Pollution Control Board

PCB Id: 85426

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
1. એકમમાં ડિસ્ટેન્સ ના થાય એની કાળજી રાખવી.	760669(18/11/23)	Fully Complied
2. કશિંગ ગ્રાઇન્ડિંગ યુનિટ સાથે લગાવેલ APCMs નિયમિત પણે ચલાવવા.	760669(18/11/23)	Fully Complied
3. એકમમાં ઉદભવતા ઘરઘથ્થા ગંદા પાણીનો નિકાલ એકમને અડીને આવેલ સાર્વજનિક પ્લોટમાં થયેલ જોવા મળેલ (જેનો એક નમૂનો લીધેલ છે) જે તાત્કાલિક બંધ કરવો. ઘરઘથ્થું ગંદુ પાણી બહાર ના જાય એ માટે જરૂરી પગલાં લેવા.	760669(18/11/23)	Fully Complied
4. છેલ્લા 6 માસના રો-મટિરિયલ , ઉત્પાદન , વીજ વપરાશ અને પાણી વપરાશની વિગત અત્રેની કચેરીએ દિન -3 માં જમા કરાવવી.	760669(18/11/23)	Fully Complied
બોર્ડ દ્વારા આપવામાં આવેલ CTE ની શરતોનું પાલન કરવું.; we must follow CTE conditions. (17/06/2022)	674498(15/06/22)	Fully Complied
બોર્ડ ની પૂર્વ મંજૂરી CTE/CCA મેળવ્યા બાદ ઉત્પાદન પ્રક્રિયા ચાલુ કરાવી; Point is noted (08/03/2022)	641869(07/03/22)	Fully Complied
અગાઉ આપવામાં આવેલી સૂચનાઓ નું પાલન કરવું; we must follow all instruction. (08/03/2022)	641869(07/03/22)	Fully Complied



Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure D

PCB Id: 85426

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (85426)

A Sample Details

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	0	crushing grinding mill-2 (stack is not applicable)	DUS	

C Flue gases Stacks

D Details about Hazardous Waste Management :

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	All types of Reclaim and bauxite materials	3000.000	3000.000 - M.T	3000.000	
2	Refractory Castable/Mortal	1000.000	1000.000 - M.T	1000.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	Binder cement	0.000 - M.T
2	Calcine China Clay	0.000 - M.T
3	Calcined bauxite materials	0.000 - M.T
4	Reclaim materials	0.000 - M.T
5	Sodium Silicate	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 1.200	WWG : 1.000	Water Source	Remark
1	Domestic Purpose	1.200	1.000	Borewell	Sock pit & septic tank

H Solid Waste

Inspection Team : Mr. Poojari kiran k, DEE - G.M.PRAJAPATI, SO

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Mr. Poojari kiran k, DEE)



Unit has provided suction line on all the transfer points and has connected it with Bag Filter as APCMs





Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure E

PCB Id: 85423

1 Industry Details Bharat Minerals Industries Unit-2

Outward No: 24670-06/04/2024

Email : refrace.ind140@gmail.com
Telephone : 0
PLOT NO: Survey No.137, P-2 at lalapar,
Survey No.137, P-2 at lalapar, Tal:Wankaner, Dist :Morbi-363621,
Lalpar - 363621
DIST : Morbi, TAL : Wankaner , SIDC : Not in SIDC

Inspection Id : 779447 (After SCN Inspection) Ro Name : Morbi

2 Type / Scale / Sector / Status : ORANGE / SMALL / Dry coal processing, mineral processing, industries involving ore sintering, pelletisating, grinding & pulverization / In Operation

3 Inspection Dt & Time : 06/04/2024 12:00 / Air , Water Person Contacted : Soheb Sherasiya, I/c.

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 01/07/2021 Production Start Dt : 01/07/2021 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 0.000 Dom : 1.200 Borewells: 1

6 Waste Water generation / Discharge (klpd) : Ind : 0.000 Dom : 1.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Borewell

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Septic Tank

9 Discharge Pt / Final Receiving Body (Ultimate): NIL Generation / Nil Generation

10 Status of water consent Under the Water Act,1974: AW-53269-24/03/2027 Last Inward:213053-25/03/2022[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=0 , Flue Gas =0, Process =2 , ETP Cap = 0 , Capacity of All = 1 HP

APCM Details : Dust Collector

No Data

Stack Attached to : Any Other

14 TSDF Name : Not Regd with any TSDF

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2022-2023 Water Cess Return : HW Monthly Return : Not Applicable

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
18/11/2023	SCN	27/12/2023	---	760670	SCN	COM	761965
14/12/2021	SCN	17/01/2022	31A,O15,	630940	SCN	OTH	621165



Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	-	
b	-	Industry Operating without CCA	No.	
c	-	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	-	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	-	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	Has Regn with CETP or TSDF expired ??	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

Air Related

a	-	Fuel Type confirmitive with CCA ?	Yes	
b	-	Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	-	APC Measures confirmitive with CCA conditions ??	Yes	
d	-	ALL APCMs are in operation	Yes	
e	-	SMF availability	Not Reqd	
f	-	Thick Smoke observed in Flue Gas/Processes ??	No.	
g	-	ph of Scrubbing Media as per requirement ??	Yes	
h	-	Ultimate Disposal of Scrubbing Media	N.A	
i	-	Nos of Samples : Stack & Ambient	0, 0	

Water Parameter

b	-	Source of Water Supply	Borewell	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Not Applicable	
f	-	Treatment System ADEQUATE to handle existing effluent	Not Required	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	0	

Remarks :

Site Observations during Inspection, PCB-ID: (85423)



Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

Annexure E

PCB Id: 85423

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Inspection Crux:

Water Observation:

Industrial water consumption and wastewater generation is Nil. Domestic water consumption is @ 1.2 KLPD and generated domestic waste water @ 1.0 KLPD is disposed through septic tank/soak pit system. [691]-06/04/2024

Air Observation:

Unit has provided one crushing grinding mill-1 nos. and one Ball mill within closed shed. Unit has provided suction line on all the transfer points and has connected it with Bag Filter (64 bags) as APCMs. Crushing grinding mill along its APCM is observed in operation. All activities are carried out under closed shed. During inspection, another ball mill installation work is observed going on hence unit is instructed to obtain amendment in CTE/CCA for this additional ball mill. During inspection, Ambient Air quality surrounding unit is observed normal. Unit is instructed to continue preventive measures to control dusting within plant. [691]-06/04/2024

Hazard Observation:

General Observation:

This unit is inspected with reference to HO reference email dated 02/04/2024 reg. compliance of Hon'ble NGT OA 59/2024 order dated 11/03/2024. This unit is engaged in manufacturing of All Types of Reclaim and bauxite materials by mixing and grinding only @ 3000 MT/Month and Refractory Castable/Mortal by mixing and grinding only @ 1000 MT/Month. During inspection, unit is observed in operation and grinding of bauxite is observed going on. [691]-06/04/2024

~ RO Query to Staff: Attachment. [619]-06/04/2024

~ RO Comments/Reply :During inspection, installation work of another ball mill is observed going on hence issue SCN.-06/04/2024

I recommend : d. Issue Show Cause Notice

W.C Notings: As per crux[691-NRO]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

- મુલાકાત સમયે બીજા બોલમીલનું ઈન્સ્ટોલેશન થતું જોવા મળેલ જે માટે CTE/CCAમાં Amend. મેળવવું.
- એકમમાં ડસ્ટિંગ ન થાય તેની પૂરેપૂરી કાળજી રાખવી.

Compliance Observed in this Inspections.

06/04/2024

3/5 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 85423

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
મુલાકાત દરમિયાન એકમ કાર્યરત જણાયેલ ન હોય,એકમ કાર્યરત કર્યેથી બોર્ડને જાણ કરવી.	760670(18/11/23)	Partial Compliance
એકમમાં ડસ્ટિંગ ના થાય તેની પુરેપુરી કાળજી રાખવી.	644437(25/03/22)	Fully Complied
૧. એકમની ફરતે વૃક્ષારોપણ કરી ગ્રીનબેલ્ટ ડેવલોપ કરવો.; Point is noted and we have been paid late fees on XGN and payment receipt uploaded in tag,0,View-000 please refer. (13/01/2022)	633973(05/01/22)	Partial Compliance



Gujarat Pollution Control Board

PCB Id: 85423

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (85423)

A Sample Details

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Ball Mill	0	stack is not applicable	N.A	
2	... Any Other	0	crushing grinding mill-1 (stack is not applicable)	DUS	

C Flue gases Stacks

D Details about Hazardous Waste Management :

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	All types of Reclaim and bauxite materials	3000.000	3000.000 - M.T	3000.000	
2	Refractory Castable/Mortal	1000.000	1000.000 - M.T	1000.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	Binder cement	0.000 - M.T
2	Calcine China Clay	0.000 - M.T
3	Calcined bauxite materials	0.000 - M.T
4	Reclaim materials	0.000 - M.T
5	Sodium Silicate	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 1.200	WWG : 1.000	Water Source	Remark
1	Domestic Purpose	1.200	1.000	Borewell	Sock pit & septic tank

H Solid Waste

Inspection Team : Mr. Poojari kiran k, DEE - G.M.PRAJAPATI, SO

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Mr. Poojari kiran k, DEE)



Unit has provided suction line on all the transfer points and has connected it with Bag Filter as APCMs





SHOW CAUSE NOTICE **146**

PCB ID :
Legal ID :

Annexure F
Gujarat Pollution Control Board
Morbi
Plot No. 116, Street No.4-A,
GIDC Rafaleshwar, Morbi
Morbi-363642
Tele : (02822) 228001, 228001

ACT : Air

Show Cause Notice DATE : 06/04/2024

WHEREAS, the Officials of the Gujarat Pollution Control Board (hereinafter referred to as the Board, in short), conducted inspection on 06/04/2024 in order to verify the statements made by you in your application for Consent to Operate under the Air Act / to ascertain the Compliances of Conditions specified in Consent Order.

WHEREAS during the inspection it was observed that:-

Reason :

During inspection, installation work of another ball mill is observed going on without obtaining amendment in CTE/CCA of the Board.

<input checked="" type="checkbox"/>	1	This indicates that you have failed to fulfill the conditions mentioned in the Consent Order. Consequently , you have rendered yourself liable to be prosecuted under the provisions of the above mentioned Sections-Acts.
-------------------------------------	---	--

NOW THEREFORE, in exercise of the powers vested with this Board

Under section 31(A) read with section 21 of the Air (Prevention and Control of Pollution) Act, 1981

notice is hereby served on you, to show cause within 15 days from the date of receipt of this show cause notice in view of the non compliance observed above and why legal action should not be initiated as per the provision of the Acts which may include rejection of your application and suspension/ closure of your unit.

**For and on behalf of
Gujarat Pollution Control Board**

M. N. Soni

M.N.Soni

NO : SCN-798236 , 06/04/2024

**Bharat Minerals Industries Unit-2,
Survey No.137, P-2 at lalapar, Survey No.137, P-2 at lalapar,
Tal:Wankaner,Dist :Morbi-363621,
Lalpar,
Dist : Morbi, Tal : Wankaner, SIDC : Not in SIDC
Phone : 0**

COPY TO :-

The Unit Head(P.C.B.), Morbi

For Your Information.